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Senior Pharmacist (Panchayat Service) (Class-III) Recruitment Rules, 2002

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Senior Pharmacist (Panchayat Service) (Class-III) Recruitment Rules, 2002

In exercise of the powers conferred by Sec. 227 read with Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) the Government of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Senior Pharmacist (Panchayat Service), (Class-II), namely:

1. . :-

These rules may be called the Senior Pharmacist (Panchayat Service) (Class-III) Recruitment Rules, 2002.

2. . :-

Appointment to the post of Senior Pharmacist (Panchayat Service), (Class-III) shall be made by promotion of a person of proved merit and efficiency from amongst the persons who

- (i) have worked for not less than five years as Junior Pharmacist, Class-III under Panchayat Service;
- (ii) have passed the prescribed departmental examination.

3. . :-

A candidate appointed by promotion shall be required to underg o such training as may be prescribed by the Government from time to time.

4. . :-

A selected candidate shall be required to pass the departmental examination and an examination in Gujarati or Hindi or both as may be prescribed by the Government from time to time.